

councils, and they are considering this question, and after their recommendations are received, the Government of India will consider this matter.

Shri B. S. Murthy: May I know whether the managerial pool is a part of this plan?

Shri Datar: Yes.

Shri Thimmaiah: There is another pool of management, and this pool of officers is of the services. Fifty per cent of the services the Government says is selected and 50 per cent recruited. Will it not work injustice to the reservation order in respect of the Scheduled Castes and Scheduled Tribes?

Shri Datar: The Government will keep this point of view also in mind.

Shri Harish Chandra Mathur: May I know if the Government have considered having a common Governor and a common secretariat for the various States of the zones?

Shri Datar: It is not practical to have a common secretariat for all the zones together. We are having officers for the different zones.

Shri Harish Chandra Mathur: Is it not possible to have a common Governor for all the various States in a zone, and have a common secretariat for that Governor?

Shri Datar: That is a different question. The question here deals with man-power, and a Governor is not certainly included in that.

Foreign Exchange

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*1390. { **Shri Heda:**
Sardar Iqbal Singh:
Shri S. M. Banerjee:
Shri Pangarkar:

Will the Minister of Finance be pleased to state:

(a) whether Government have fixed Rs 225 crores as the sum, for allocation of foreign exchange in the half

year commencing from 1st October; and

(b) how this amount will be further allocated State-wise to various industries in the private and public sector?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) and (b), I regret it will not be in the public interest to disclose what foreign exchange allocation has been fixed by Government for the half year October, 1957 to March, 1958 and what is its distribution.

Shri Heda: In view of the shortage of foreign exchange, both industry and the people would like to know from time to time how much foreign exchange is being made available, and how it is distributed.

Mr. Speaker: He tries to explain in the question. The hon. Minister has said that in the interests of public administration, it is not proper to give out this information, but he wants to say: would it not clear up many misunderstandings and excessive demand for foreign exchange if it is given out. That is his point.

The Minister of Finance (Shri T. T. Krishnamachari): The question really is this. We have certain tight commitments, about which I have told the House. Subject to those tight commitments, certain amounts are released and they are placed at the disposal of the various Ministries. A large portion of it undoubtedly goes to the Commerce and Industry Ministry. If the amount is disclosed, then the trouble will be the question of apportionment of the amount that is available. Either there will be acceleration of the demand, or perhaps, cornering of certain types of goods merely because there is going to be a slowing down of the issue of licences. I think the totality of the amount that is allotted for this purpose be better kept secret for the time being, until the licences are granted. The information can be given to the hon. Member after the period is over.

Shri S. M. Banerjee: May I know whether the foreign exchange difficulties experienced by the U.P. Government in the completion of the Rihand dam have since been solved?

Mr. Speaker: The hon. Minister says, "I am not going to give the total sum". The hon. Member is splitting it up and asking one after the other

Shri Heda: There may be difficulty in disclosing before the allocation is made, but after the allocation is made, what difficulty will Government face in explaining it?

Shri T. T. Krishnamachari: The position is this, the allocations are made in total, and allocations have also to be made in detail—so much for each commodity perhaps. I do not know the procedure by which the Commerce and Industry Ministry arranges this; it is a matter for them. They have to take into account the demands of the various industries and apportion to them a particular amount or a particular quota. This is a matter of detail which is very difficult for Government to announce now. The hon. Member has precisely put his finger on the point, that after the allocations have been made, that is at the end of March, 1958, there is absolutely no harm in giving out the figure, but the allocations will be made continuously from now on practically up to the end of March.

Shri Sinhasan Singh: A question was asked regarding the allocation of funds to the Rihand dam. Is it a matter of secrecy, and are they not prepared to say whether that demand has been met by the Union Government?

Shri T. T. Krishnamachari: So far as the question of the Rihand dam is concerned, it is not merely a question of foreign exchange; it is a question of funds. This is a matter which is now engaging the attention of the Planning Commission and the Finance Ministry as to how this particular scheme can be fitted in in relation to

the various projects which we have. Actually, the hon. Member is perhaps not aware of the fact that a certain amount of foreign exchange, a certain amount of foreign aid has been vouchsafed for the Rihand dam in relation to the dam part of it. What is needed is in regard to the power project. Attempts are being made to see whether the requirements of the power project, both in regard to the total quantum of money that is needed for that purpose and the foreign exchange needed, can be fitted into some other method of loan or aid which we are getting. At the present moment I am not able to say anything more. It is not a normal question of issuing a licence as for ordinary commodities; it is a totally different matter altogether, and has got to be looked at from a different point of view.

Shri Tyagi: As this is a matter of importance, I would seek clarification from the hon. Minister as to what part of it he thinks is against the social or community interest in giving information with regard to the foreign exchange which would be required during the next six months. These figures for the rest of the five years in the discussion on the Five Year Plan have always been given. It is not required in this question to know which industry will get how much. What the questioners want is to know what proportion of this Rs. 225 crores, or whatever be the amount, would be in the public sector and in the private sector. To me it seems that perhaps it will not injure your case at all if you give that information.

Shri T. T. Krishnamachari: I do not think the question of the foreign exchange needs could be quite so clear cut between the private sector and the public sector. The public sector demands are largely in respect of imports of capital goods, and since the private sector needs of foreign exchange in regard to capital goods are only met on the basis of deferred credits, it means the maintenance of the private sector and the economy as a whole. If a dichotomy is possible

on simple terms as what the hon. Member has suggested, I would have no difficulty in showing that the amount is Rs. 400 crores out of which Rs. 185 crores will be in the public sector and Rs. 215 in the private sector, but it is not so easy as all that, and that is why I said any question of precise allocation is difficult. There is a certain amount of flexibility. If the hon. Member thinks that defence is in the public sector, I am not in a position to say exactly what is the allocation which has been made to them. The hon. Member himself knows that we give a particular amount; sometimes it is exceeded, sometimes you ask them to bring it down. There are questions of individual sanctions made. So, at the present moment we are not in a position to do it, and I do not think it will be in the public interest to do so.

Shri S. M. Banerjee: May I know whether in spite of the fact that U.P. was already very poor in power at the commencement of the Second Plan, only 0.1 per cent of the allocation of foreign exchange was made for this project, and if so, what steps are being taken to mitigate this difficulty?

Shri T. T. Krishnamachari: I have already mentioned that the work that is being done so far as the Rihand dam is concerned, has been started with a lot of foreign aid and foreign exchange for that purpose, and there is no point in the hon. Member asking me a question which is really repeating the original question again.

Shri S. M. Banerjee: This is not the same question, I submit.

Mr. Speaker: He has already said that it has been started with aid, and with respect to foreign exchange everything is attended to.

Shri Hoda: I find the hon. Minister is prepared to give us the allocation, but only in April 1958. In view of the anxiety that the country is feeling, will it not be possible for him to give

that allocation somewhat earlier than that, two or three times?

Shri T. T. Krishnamachari: I really cannot say that. I have stated the overall demand I have also stated the overall resources available, in the course of the discussions on the floor of the House. If the hon. Member points out to me that by my telling him a precise figure of Rs. 400 crores or Rs. 480 crores I am likely to get Rs. 4 crores more of foreign exchange, I am prepared to say that I do not know how that will be available.

Mr. Speaker: Next question.

Shri Punnoose: May I ask one question? It is a very important question.

Mr. Speaker: That will be reserved for some other question. Now, let us go to the next question. I have already allowed about eight questions on this.

मैन्युचलॉ, नियमों इत्यादि का हिन्दी में
अनुवाद

* १३६१ बी क० भे० बालबीय : क्या
गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत सरकार ने राजकीय भाषा आयोग को यह सूचित किया था कि मैन्युचलो, नियमों तथा प्रक्रिया सम्बन्धी साहित्य का अनुवाद कार्य १९६० तक पूरा हो जायेगा।

(ख) यदि हाँ, तो प्रत्येक मंत्रालय के कौन से मैन्युचलो, नियमों इत्यादि का अनुवाद किया गया है और अक्टूबर, १९५७ तक उनमें से प्रत्येक के कितने पृष्ठों का अनुवाद किया जा चुका है ; और

(ग) प्रत्येक मंत्रालय के लगभग कुल कितने पृष्ठों का अनुवाद किया जायेगा।

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री बक्रार) : (क) बी हाँ।